NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S)

: Savithri Vasanthkumar

NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

H. Karthik Seshadri

R. Ponderp

Countels for Respondents

2. Paritre Venlentis waran Countils for Pourti Mohan Pehikouer

Led by Mr. R. Murani (Sv. Coursell)

3, S. Venkalese

Cound for RI

ORDER

Shri R Murari, senior counsel representing the petitioner present. Shri S Venkatesh, counsel for R2 and Shri R Pradeep, counsel for R3 & R4 are present. The parties in person are also present. A proposal has been mooted by the family members to choose a mediator by the petitioner for which she sought some time to suggest a few names from their family for the purpose of mediation. Time extended at request. Put up on 15.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)